

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 215
IB-3058/ND/2019**

**IN THE MATTER OF:
M/s. Metenere Ltd.**

...PETITIONER

Vs.

M/s. Empower Softrade & Techno Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 26.02.2020

**Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Sourabh Gupta, Mr. Puneet
Yadav, Mr. Tarun Arora, Advs.**

For the Respondent/ Corporate-debtor :

ORDER

The learned counsel appearing on behalf of the operational-creditor has submitted that yesterday he has filed the affidavit of service, but the same is not on the records. The registry is directed to place it on the records. Matter is adjourned to 20.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**